

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAWAN, NEW DELHI**

Dated: 20th Aug,2007

O&M Instruction No. 12 /2007

Subject:- Constitution of 3 new Norms Committee .

It has been decided to constitute 3 new Norms Committee and henceforth there shall be 7 Norms Committee in DGFT. The composition of these Norms Committees is as under:-

- (i) Chairperson
- (ii) Convener
- (iii) Representative of the Ministry of Finance(Deptt. of Revenue-Audit Wing)
- (iv) Representative of Directorate of Drawback, Deptt. of Revenue
- (v) Representative of the Department of Industrial Policy and Promotion
- (vi) Representative of the Ministry/Deptt. Concern in the Govt. of India dealing with the Policy regarding production and distribution of the commodity concerned.
- (vii) The concerned Export promotion Council/Commodity Board as the case may be.
- (viii) Any other technical Authority that the Chairperson may like to invite.

2. The Commodity coverage of these Norms Committees is as under:-

Norms Committee No.	Product Group to be dealt	Commodity Coverage.
1	Plastic & Rubber	Items corresponding to Chapter 39 & 40 of ITC(HS) Classification.
2	Engineering Products Gr. "B"	Items corresponding to Chapter 72-75, 84-85 (Other than the items covered by Norms Committee for Engineering Products Gr. "B") and 86-93 of ITC(HS) Classification
3	Chemical Products	Items corresponding to Chapter 28, 29(other then Pharmaceutical Items including bulk drugs and drug-intermediates), 31-38, 44-49, and 68-71 of ITC(HS) Classification.
4	Pharmaceutical Products	Items corresponding to Chapter 30 and Pharmaceutical Items including bulk drugs and drug-intermediates covered under Chepter-29 of ITC(HS) Classification.

5	Textile & Lather	Items corresponding to Chapter 41-43, and 50-67 of ITC(HS) Classification.
6	Marine, Food, Sports & Misc. Products	Items corresponding to Chapter 1-27, and 94-98 of ITC(HS) Classification.
7	Engineering Products Gr. "A"	Items [Aluminum semis and manufactured thereof, Bi-cycle and by-cycle parts, Power equipments (transformers etc.), Telecom equipments (cables etc.), Electronics] corresponding to Chapter 76, 84 & 85 of ITC(HS) Classification.

3. The powers and functions of these Committees are as indicated in the EXIM Policy and Procedures from time to time.
4. The venue and date/time of the meetings of the committees will be as per the directions of the Chairpersons concerned.
5. These orders are in supersession of all previous orders on the subject.
6. This issues with the approval of DGFT.

Sd/
(K. P. Singh)
Dy. Director General of Foreign Trade

To

All Officers/Sections in HQ

All RLAs

(Issue from File No. 01/69/594/03/2006-O&M)